

**Nomination of cases by Hon'ble the Chief Justice on 06/01/2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>Full Bench</b>			
1	Spl. Appeal – 641/2014	D. B. of Hon. V. K. Shukla, J. and Hon. P. K. S. Baghel, J.	Spl. Appeal Section on 07/01/2016
<b>DB of Hon....., J</b>			
2	W. P. - 13626/1985	Hon. H. G. Ramesh, J.	Writ C-I Section on 07/01/2016
3	C. E. A. - 76/2015 (Review Application)	Hon. Arun Tandon, J.	S. T. R. / T. T. R. Section on 07/01/2016
4	Crl. W. P. - 10598/2012 (Time Extension Application) with Crl. W. P. - 936/2013	Hon. Arun Tandon, J.	Writ C-II (Crl Writ) Section on 07/01/2016
5	W. P. - 8196/2010	Hon. H. G. Ramesh, J.	Writ C-II Section on 07/01/2016
6	W. P. - 26191/2006	Hon. H. G. Ramesh, J.	Writ C-II Section on 07/01/2016
7	W. P. - 26100/2006	Hon. H. G. Ramesh, J.	Writ C-II Section on 07/01/2016
8	W. P. - 13770/1988	Hon. H. G. Ramesh, J.	Writ C-II Section on 07/01/2016
<b>In DB as a member</b>			
9	Crl. Appeal – 2120/2012 with Crl. Appeal – 1996/2012	Hon. Arvind Kumar Mishra, J.	Crl. Appeal Section on 07/01/2016
<b>Bench Comprising</b>			
10	Crl. Appeal – 1311/2012	Hon. Arvind Kumar Tripathi, J. and Hon. V. P. Pathak, J.	Crl. Appeal Section on 07/01/2016
<b>Hon....., J.</b>			
11	Bail – 26937/2015	Hon. K. N. Bajpayee, J.	Bail Section on 07/01/2016
12	Bail – 470/2014	Hon. Ranjana Pandya, J.	Bail Section on 07/01/2016
13	Bail – 18362/2015	Hon. Vipin Sinha, J.	Bail Section on 07/01/2016
14	Bail – 18585/2015	Hon. Vipin Sinha, J.	Bail Section on 07/01/2016
15	Bail – 39462/2014 with Bail – 25262/2012	Hon. Arun Tandon, J. (for final disposal)	S. C. A. Section on 07/01/2016
16	Crl. Rev. – 3839/2015	Hon. Ranjana Pandya, J.	Crl. Rev. Section on 07/01/2016
17	Crl. M. A. (u/s 482 ) -	Hon. Manoj Misra, J.	482 Section on

	<b>25089/2015</b>		<b>06/01/2016</b>
<b>18</b>	<b>CrI. M. A. (u/s 482) – 37391/2015</b>	<b>Hon. Arun Tandon, J.</b>	<b>Computer Fresh Section on 07/01/2016</b>
<b>19</b>	<b>Election Petition – 3/2014</b>	<b>Hon. Sunita Agarwal, J.</b>	<b>Company Section on 07/01/2016</b>
<b>20</b>	<b>CrI. M. A. (u/s 482) – 37082/2015</b>	<b>Hon. Pankaj Naqvi, J.</b>	<b>Computer Fresh Section on 06/01/2016</b>
<b>21</b>	<b>Bail – 42757/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Computer Fresh Section on 06/01/2016</b>
<b>22</b>	<b>Bail – 45929/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Computer Fresh Section on 06/01/2016</b>
<b>23</b>	<b>CrI. M. A. (u/s 482) – 36913/2015</b>	<b>Hon. Pankaj Naqvi, J.</b>	<b>Listing Section on 06/01/2016</b>
<b>Appropriate Court dealing with such matters</b>			
<b>24</b>	<b>Bail – 18105/2014 with Bail – 24562/2011</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 07/01/2016</b>
<b>25</b>	<b>Bail – 44797/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Computer Fresh Section on 06/01/2016</b>
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
<b>26</b>	<b>W. P. - 65886/2015</b>	<b>Hon. B. Amit Sthalekar, J.</b>	<b>Writ A-II Section on 06-01-2016</b>
<b>27</b>	<b>W. P. - 69722/2015</b>	<b>Hon. B. Amit Sthalekar, J.</b>	<b>Computer Fresh Section on 06/01/2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
07/ 01/2016